

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:1743  
ANSWERED ON:22.08.2012  
CORRUPTION OF MINISTERS  
Ram Shri Purnmasi

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

(a) the steps being taken by the Government in respect of the allegations of corruption by Fifteen Cabinet Ministers being levelled by the Social Activists; and

(b) the details of progress made in this regard?

**Answer**

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.  
(SHRI V. NARAYANASAMY)

(a) & (b): A letter dated 26th May, 2012 from 'India Against Corruption' (IAC) (signed by Shri Anna Hazare, Shri Arvind Kejriwal, Shri Shanti Bhushan, Shri Prashant Bhushan, Ms. Kiran Bedi and Shri Manish Sisodia), addressed to the Prime Minister, was received in the Prime Minister's Office. After examination, an appropriate reply was sent to Shri Anna Hazare.